

Rajya Sabha

**List of Questions for ORAL ANSWERS**

to be asked at a sitting of the Rajya Sabha to be held on  
Thursday, August 5, 2021/ 14 Sravana, 1943 (Saka)

**(Ministries : Prime Minister; Atomic Energy; Communications; Development of North Eastern Region; Education; Electronics and Information Technology; External Affairs; Law and Justice; Personnel, Public Grievances and Pensions; Planning; Space; Statistics and Programme Implementation; Textiles; Tribal Affairs; Women and Child Development)**

Total number of questions -- 15

**Smart Class System in KVs and JNVs**

181 # **Shri Rajendra Gehlot:**

Will the Minister of **Education** be pleased to state:

- (a) the details of 'Smart Class System Scheme' in Kendriya Vidyalayas (KVs) and Jawahar Navodaya Vidyalayas (JNVs);
- (b) the number of classes for which this system has been set up under the said scheme, in the State of Rajasthan; and
- (c) whether Government proposes to set up smart class system in all the classrooms, if so, the details of the target set for this purpose, if not, the reasons therefor?

**National Handloom Development Programme**

182 **Shri Vaiko:**

Will the Minister of **Textiles** be pleased to state:

- (a) the status of implementation of National Handloom Development Programme;
- (b) whether there is a significant shortfall in the physical and financial achievements, if so, the figures for the last three years, district-wise in the country;
- (c) the detailed reasons for the shortfall, especially in Tamil Nadu; and
- (d) efforts made to make the programme successful and to improve the living standard of handloom weavers in the country?

**MoUs with Ghana**

183 **Smt. Shanta Chhetri:**

Will the Minister of **External Affairs** be pleased to state:

- (a) whether India and Ghana inked MoUs on the Minister's visit to the said country;
- (b) if so, the details and the outcome thereof;
- (c) the benefits to India from such MoUs so far in different fields; and
- (d) if so, the details thereof and if not, the reasons therefor?

### Appointment under Lokpal Act

184 **Dr. Amar Patnaik:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Lokpal has constituted an Inquiry Wing and Prosecution wing under the Lokpal and Lokayuktas Act, 2013 to conduct preliminary inquiry and prosecution respectively into any offence alleged to have been committed by a public servant, if so, the details thereof and if not, the reasons therefor;
- (b) whether the Lokpal has appointed Director of Inquiry and Prosecution under the Lokpal and Lokayuktas Act, 2013;
- (c) if not, the reasons for the delay; and
- (d) the details of the timeline for notifying/constituting the respective wings and the appointment of Directors of Inquiry and Prosecution under the Lokpal and Lokayuktas Act 2013?

### LTC package to visit Kashmir

185 **Shri Anil Desai:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether there is a special package available for Government employees to visit Kashmir on LTC;
- (b) if so, the details about the special facilities for air journey, stay, transportation etc. on attractive terms and conditions offered to gazetted and non-gazetted employees to encourage visit to Kashmir; and
- (c) whether adequate safety and security is also there in view of terrorist activities in Kashmir, the details thereof?

### National Translation Mission

186 # **Shri Harnath Singh Yadav:**

Will the Minister of **Education** be pleased to state:

- (a) the aims and features of the National Translation Mission;
- (b) whether any time-bound action plan has been prepared by Government to materialise the National Translation Mission; and
- (c) if so, the details thereof?

### Self-reliance, dignity and security of women

187 # **Shri Rewati Raman Singh:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government proposes to develop such an environment in the country in which women and girls can get a dignified place;
- (b) the special efforts being made by Government for self-reliance, dignity and security of women and girls; and
- (c) if so, the details thereof and if not, the reasons therefor?

### Indian workers returning from Gulf countries

188 **Smt. Priyanka Chaturvedi:**

Will the Minister of **External Affairs** be pleased to state:

- (a) whether a large number of Indian workers who were employed in Gulf countries have

returned to India during COVID-19 crisis;

(b) if so, the details of such returnees, State-wise and month-wise since 2020;

(c) whether Government is contemplating any special plan for the livelihood of these workers; and

(d) if so, the details thereof and, if not, the reasons therefor?

### **Fund allocation to NALSA**

**189 Shri Binoy Viswam:**

Will the Minister of **Law and Justice** be pleased to state:

(a) the funds allocated and sanctioned by the Ministry to National Legal Services Authority (NALSA) during last three years;

(b) whether NALSA provide funds to all State/UT Legal Aid Authorities for implementation of legal aid schemes;

(c) the expenditure details on all schemes offered by NALSA, either directly or through State/UT, especially on Tele-Law, Nyaya Mitra, Central Victim Compensation Scheme and Pro-bono Legal;

(d) the funds allocated and sanctioned by NALSA to different State Legal Aid Authorities during the last three years, State-wise; and

(e) whether the Ministry has considered increasing the budget allocation for NALSA in order to expand legal aid services?

### **Increase in number of malnourished children**

**190 # Shri Vishambhar Prasad Nishad:**

Will the Minister of **Women and Child Development** be pleased to state:

(a) whether it is a fact that an increase has been registered in the number of malnourished children in the country during COVID pandemic;

(b) the details of malnourished children during the last three years, State-wise;

(c) whether the children during the COVID period could not get the benefits of the schemes run by Government to alleviate malnutrition, which resulted in increase in the situation of malnutrition in children; and

(d) the extent of increase in malnutrition among school going children due to non-availability of food under Mid-Day Meal Scheme?

### **Institutes on handloom technology**

**191 Shri Prasanna Acharya:**

Will the Minister of **Textiles** be pleased to state:

(a) the number of institutes on handloom technology in the country, functioning both in Government and private sector;

(b) the number of students qualifying from such institutes every year and their employment opportunity;

(c) whether Government has any specific scheme for employment / engagement of such qualified students; and

(d) whether Government would consider introducing degree course on handloom technology in the Indian Institute of Handloom Technology at Bargarh in Odisha?

### Impact on learning outcomes due to COVID-19

192 **Shri Derek O' Brien:**

Will the Minister of **Education** be pleased to state:

- whether Government has any estimate of the impact on learning outcomes that the COVID-19 pandemic has had on children, particularly at the primary level;
- if so, the steps Government has taken to correct any shortcomings; and
- if not, the proxies Government is using to determine the impact of such a pandemic on the academic and emotional growth of young children?

### Digitalization of education

193 **Shri T.G. Venkatesh:**

Will the Minister of **Education** be pleased to state:

- whether Government proposes to digitalize education in the country and if so, the details thereof;
- whether there is any programme of action planned in this regard; and
- if so, the details thereof?

### Allocation and utilisation of funds

194 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Education** be pleased to state:

the allocation and utilisation of funds under different schemes of the Ministry to Uttar Pradesh, Andhra Pradesh and Telangana since 2017-18, year-wise including the present year so far?

### Vacancies in Rashtriya Mahila Kosh

195 **Shri Partap Singh Bajwa:**

Will the Minister of **Women and Child Development** be pleased to state:

- total number of sanctioned posts in the Rashtriya Mahila Kosh (RMK);
- total number of vacancies presently in the Rashtriya Mahila Kosh;
- steps taken to fill the vacancies of posts;
- total amount of funds released under the RMK for the years 2018-19 till present and a State-wise list of the same;
- total number of women supported through RMK and a State-wise list of the same; and
- total number of loans disbursed to Intermediary Micro-Finance Organisations (IMO's) for the years 2018-19 till present and a State-wise list of the same?

New Delhi  
The 29th July, 2021  
 07 Sravana, 1943 (Saka)

Desh Deepak Verma,  
 Secretary-General.

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